

**Updated Assets statements up to 22/12/2011**

**ANNEXURE-A**

**FORMAT OF DECLARATION OF ASSETS OF  
HON'BLE MR. JUSTICE AJAY TEWARI  
HIS SPOUSE AND DEPENDENTS**

1.	All immovable properties held individually or jointly	Description & location	Remarks, if any/year of acquisition
1.1	Self	Kothi No.3038, Sector 21D, Chandigarh.	Purchased in 2011 after sale of joint/ancestral property # 354, Sector 9D, Chandigarh
		Land measuring 4 acres at village Mian Pur, Distt. Mohali.	-do-
1.2	Dependents (sons) (i) Abhimanyu Tewari  (ii) Amitabh Tewari	Share in a flat at Delhi.  Booked flat at Mullanpur.	-do-  -do-
1.3	Spouse	One plot of 250 sq. yards at Dharamshala	
1.4	Joint (Self and Spouse)	Flat No.433, Sector 61, Chandigarh, for a total consideration of Rs.63.10 lacs.	Raised loan amounting to Rs.50.00 lacs from a Nationalized Bank.
2.	Details of Motor Vehicles	Make/Year	Remarks, if any/year of acquisition
2.1	Self	1) Mohindra Scorpio Jeep  2) Motorcycle Royal Enfield	2003  2006
2.2	Spouse	1) Maruti Car (800CC)  2. Maruti A.Star	2008  2011
3.	Ornaments and other valuables	Approximate Total weight	Remarks, if any.
3.1	Self	30 tolas (Gold Ornaments)	
3.2	Spouse	1) 50 tolas (Gold ornaments) 2) 1 set tops and ring of diamond worth Rs.5 lacs.	
3.3	Dependants (sons) i) Abhimanyu Tewari ii) Amitabh Tewari	50 tolas (gold ornaments) each.	
4.	Bank deposits, fixed deposits, shares/PPF, GPF, Debentures/Mutual Funds etc.	Description & Value	
4.1	Self	Rs. 03,00,000/- (Approx)	
4.2	Spouse	Rs. 10,00,000/- (Approx)	

Place: Chandigarh  
Dated: 22-12-2011

Sd/-  
(Signature of the Hon'ble Judge)